# COMPENDIUM OF REGULATIONS 2015





CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI FEBRUARY 2015

#### Published by Central Electricity Regulatory Commission

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Price: Rs. 450.00

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Printed by: Censer Advertising Pvt. Ltd. (M) 9810118199, 9811092771



केन्द्रीय विद्युत विनियामक आयोग CENTRAL ELECTRICITY REGULATORY COMMISSION





Shri Gireesh B. Pradhan Chairperson

#### **Preface**

Central Electricity Regulatory Commission (CERC) is entrusted with wide range of responsibilities under Electricity Act, 2003. The Commission discharges its functions by issuing regulations and orders. The regulation making is a legislative function which the Commission performs by virtue of delegated legislation under the statute.

The Commission has over the period issued regulations on a number of issues detailed in Section 178 of the Act. The regulations provide the desired regulatory certainty for the investors as well as for the consumers. The Commission also binds itself by framing regulations and issues orders in pursuance of the overarching principles enunciated in these regulations.

Recognizing the importance of the regulations which serve as reference document for the stakeholders, the Commission compiled in 2010, its major regulations in the form of a Compendium. Over time, several amendments have been brought to the regulations issued earlier and in some cases new regulations have been issued in furtherance of reforms in power sector. The Commission has therefore, come out with an up-dated version of the Compendium. This time the Compendium is in two volumes. This is the first volume and the  $2^{nd}$  volume is in the offing. I hope this Compendium would meet the requirements of the stakeholders. We would welcome suggestions, if any, for improvement of this Compendium.

Cum Prada

(Gireesh B. Pradhan)

New Delhi 12.02.2015

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